

Annexure – 3

Name of the corporate debtor: Rajesh Cityspaces Private Limited; Date of commencement of CIRP: 15.01.2024 ; List of creditors as on: 29.01.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl.No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---|-----------------------|---------------------------|---------------------------|---------------------------|-----------------|-------------------------------------|---|------------------------|-----------------------|----------------------------|------------------------------|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee/undertaking | Whether related party? | % voting share in CoC | | | | | |
| 1 | Assets Care & Reconstruction Enterprise Limited (acting in its capacity as trustee of India Real Estates 2021 Trust) | U65993DL2002PLC115769 | 29.01.2024 | 14,19,96,23,097 | 14,14,64,24,498 | Secured | 14,14,64,24,498 | 14,14,64,24,498 | No | 100.00 | - | - | - | 5,31,98,599.00 | - |
| 2 | | | | | | | | | | | - | | | | |
| 3 | | | | | | | | | | | | | | | |
| 4 | | | | | | | | | | | | | | | |
| 5 | | | | | | | | | | | | | | | |
| | Total | | | 14,19,96,23,097.00 | 14,14,64,24,498.00 | - | 14,14,64,24,498.00 | 14,14,64,24,498.00 | | 100.00 | - | - | - | 5,31,98,599.00 | - |